

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

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LOK SABHA

UNSTARRED QUESTION NO. 2792

TO BE ANSWERED ON 15<sup>th</sup> MARCH, 2016

**MRP of Medicines**

2792. SHRI C.N. JAYADEVAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the MRP of medicines often include a huge share of margin which goes to the chemists, distributors and wholesalers for pushing particular brands;
- (b) if so, the details thereof;
- (c) whether the Government has any plan to cap the margin of chemists, distributors and wholesalers to bring down the prices of medicines to the consumers; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): The Drugs (Prices Control) Order (DPCO), 2013 (DPCO, 2013) provides that sixteen percent of the price to retailer shall be allowed as margin to the retailer, while fixing ceiling price of scheduled formulations and retail prices of new drugs. For non-scheduled drugs, there is no provision in DPCO, 2013 for fixing the margin to retailer.

(c) & (d): There is no specific provision in the DPCO, 2013 to regulate the margin of chemists, distributors and wholesalers for non-schedule drugs.

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